

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 104(ND)11
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

NAME OF THE COMPANY: M/s. Sh. Shiv Raj Singh Vs. M/s. Kemptu Konstruction Pvt. Ltd.

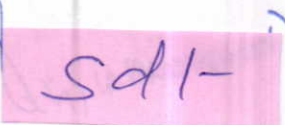
SECTION OF THE COMPANIES ACT: 397/398

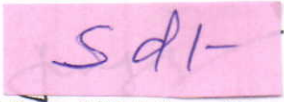
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Harant Sharma	}	Adus Petitioner	A. Harant
2.	Ms. Aishwarya Mishra			
3.	CA Kamal Jain	}	R-2	Kamal Jain
4.	MR. RAINISH SINGH			

ORDER

Learned Counsel' for the parties are present. Learned Counsel for the respondent seeks time to file his reply to the application for placing on record the additional documents. Learned counsel shall file the reply on or before 06.09.2016 and the Learned counsel for the petitioner shall be at liberty to file the rejoinder on or before 08.09.2016.

List on 09.09.2016 for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)